

F
I

ITEM NO.14

REGISTRAR COURT. 1

SECTION X

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. SURAJIT DEY

Civil Appeal No(s). 8476/2012

STATE OF UP & ORS.

Appellant(s)

VERSUS

CHUNNILAL

Respondent(s)

)

WITH

C.A. No. 9216/2012

(With Interim Relief and Office Report)

Date : 12/08/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr Abhinav Malik, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

Mr. Arun Kumar Beriwal, Adv.
Mr. Vipin Kumar Jai, Adv.
Mr R.P.S.Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 9216/2012

Service is complete.
Counter affidavit is already on record.
However, parties have not filed statement of case.
Matter stands complete. Registry to process the matter

for being listed before the Hon'ble Court as per rules
alongwith connected matter.

C.A.NO.8476/2012

Await service of notice of alternative arrangement.

Issue reminder.

Signature Not Verified

Digitally signed by

Hema Joshi

Date: 2015.08.19

List again on 9.10.2015.

12:15:26 IST

Reason:

(SURAJIT DEY)
Registrar